

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 232
CP-133/241/ND/2020
RA-44/2023

IN THE MATTER OF:
Surender Kumar Gupta

... **Applicant/Petitioner**

Versus

J.M. Housing Limited

... **Respondent**

Under Section: 241-242

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT FFICER)